

Central Administrative Tribunal
Principal Bench
New Delhi

C.P.No.18/2016
in
O.A.No.1994/2015

Order Reserved on: 23.02.2016
Order pronounced on 26.02.2016

Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Shri Shekhar Agarwal, Member (A)

Ashwani Kumar & Others ... Applicants

(By Advocate: Sh. Ajesh Luthra)

Versus

Controller General of Defence Accounts & Ors. . . . Respondents

(By Advocate: Shri Hanu Bhaskar)

ORDER

By V. Ajay Kumar, Member (J):

In view of the separate orders passed today dismissing MA No.535/2016, filed by the respondents in OA No.1994/2015, seeking extension of time to comply with the orders of this Tribunal in the OA, list the CP on 18.04.2016 for filing reply by the respondents.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

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